

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4371/2014
This the 29th day of February, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Ms. Nidhi
Aged about 28 years
W/o Sh. Praveen Kaushik,
R/o 2/246, Patel Park,
Line Paar, Bahadurgarh,
Distt. Jhajjar (Haryana)
(Aspirant for the post of TGT (MIL) ... Applicant

(By Advocate: Mr. S.K. Gupta)

Versus

Govt. of NCT of Delhi through

1. Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi.

2. Director,
Directorate of Education,
Old Secretariat, Delhi

3. Delhi Subordinate Service Selection Board,
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi. ... Respondents

(By Advocate: Mr. Vijay Pandita)

Order (oral)

Per Sudhir Kumar, Member (A)

Heard. Learned counsel for the applicant submits that this case is covered by common order of a Co-ordinate Bench in O.A. No. 4445/2014 and many other O.As, which was pronounced on 18.12.2015. Learned counsel for the respondents concedes that the

same directions have been issued by this Tribunal, as well as by the High Court, in many similar cases.

2. We dispose of the O.A. in terms of the common order in O.A. 4445/2014 with the other O.As, in para 20 of which, it has been stated as follows :-

“20. In view of the above legal position and in view of the fact that the applicants were already permitted to take the examination provisionally by virtue of the Interim orders dated 23.12.2014 and their results are yet to be declared by the respondents, we are of the considered view that the ends of justice would be met if the respondents are directed to declare the results of the applicants and to consider their cases along with others as per his/her merit, after verifying their qualifications or otherwise satisfying themselves with their suitability, in accordance with law, within four weeks from the date of receipt of a copy of this order. The OAs are disposed of, accordingly. No costs.

Issue by DASTI.”

3. No order as to costs.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/sarita/